

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-21/2020

M/s. Tito's Resorts & Hospitalities
Pvt. Ltd. & Ors.

... Petitioners

Versus

Union of India and Ors.

... Respondents

Mr. D. Lawande with Mr. Ashish Kuncolienar, Advocates for the
Petitioner.

Ms. P. Kamat, Standing Counsel for the Respondents.

Coram:- M.S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 9th June, 2020

P. C.:

In the Order dated 19th May, 2020, the appearance of Ms. P. Kamat may be indicated as Standing Counsel for respondents no.2, 3 and 4. Necessary correction to be carried out in the original order as well as the order uploaded on the website.

2. Today, Ms. Kamat and Mr. Faldessai state that Ms. Kamat, the Standing Counsel will appear on behalf of all the respondents in this matter henceforth.

3. Learned counsel for the parties state that this matter can be taken up after two weeks. Accordingly, liberty is granted to the parties to mention this matter after two weeks.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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